Demands for Suppl. Grants (Assam.) 1990-91

sustained growth in the agricultural sector and the industrial sector, supported by our physical infra-structure and human resources. The basic strength is there to overcome the crisis. We must attach the highest priority to restoring the health of the economy and making it buoyant. I seek your cooperation in this national endeavour.

12.50 hrs

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DEMANDS FOR SUPPLEMENTARY GRANTS (GENERAL)

[English]

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): I beg to present a statement of (Hindi and English versions) showing the Demands for Supplementary Grants in respect of the Budget (General) for 1990-91. [Placed in Library See No. LT 1598/90]

12.50 1/4 hrs

DEMANDS FOR SUPPLEMENTARY GRANTS (ASSAM), 1990-91

[English]

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): I beg to present a settlement of (Hindi and English versions) showing the Demands for Supplementary Grants in respect of the Budget (Assam) for 1990-91. [Placed in Library See No. LT 1599/90]

12.50 1/2 hrs

TAXATION LAWS (AMENDMENT) BILL*

[English]

THE MINISTER OF FINANCE (SHRI YASHWANT SINHA): I beg to move for leave to introduce a Bill further to amend the Finance Act, 1990 and the Income-Tax Act, 1961.

MR. SPEAKER: The question is:

"That leave granted to introduce a Bill further to amend the Finance Act, 1990 and the Income-Tax Act, 1961."

The motion was adopted

MR. SPEAKER: The leave is granted. The Minister may now introduce the Bill.

SHRIYASHWANTSINHA: I introduce** the Bill.

(Interruptions)

12.51 hrs

RE. PRICE OF RICE DISTRIBUTED THROUGH RATION SHOPS

[English]

PROF. P.J. KURIEN (Mavelikara): The price of rice distributed through ration shops has been increased by 45 paise per kilo, by this Government. This is a decision which cannot be justified because there is already all round price increase. Therefore, this Government should withdraw this notification.

(Interruptions)

THE PRIME MINISTER (SHRI CHANDRA SHEKHAR): It has been brought

^{*}Published in Gazette of India, Extraordinary, Part II, Section 2, Dated 27.12.90.

^{**}Introduced with the recommendation of the President.